

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4796
(To be answered on the 15th December 2016)**

HARASSMENT OF CABIN CREW

4796. SHRI V. ELUMALAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether a cabin crew member of Air India was allegedly harassed at London's Heathrow airport when he was to operate a flight to India, if so, the details thereof;
- (b) whether he was taken to police station and hospital for blood test and later he was let off without any charges pressed, if so, the details thereof;
- (c) whether the Government has taken up this issue with the concerned authority; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): A member of Cabin crew while going through security check at Heathrow Airport, a Security Personnel asked him to walk through Metal Detector & Body Scanner for Security (Sensor Door) thrice in a derogatory manner. The cabin crew member expressed his embarrassment.

(b): The concerned cabin crew member boarded the aircraft. After sometime, two policemen came and took him to the hospital and a blood sample was taken. After two hours of detention, he was let off.

(c): No, Madam.

(d): Does not arise in view of (c) above.

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